# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1501

TO BE ANSWERED ON 9th DECEMBER, 2025

#### PROBLEM FACED BY FARMERS

#### 1501. SHRI ADITYA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that farmers of Budaun district of Uttar Pradesh are facing indebtedness, low production and livelihood crisis due to the delay in sugarcane payments, low awareness of crop insurance coverage, rising prices and inconsistent availability of fertilizers and seeds and inadequate agricultural extension services:
- (b) if so, the details of the measures proposed to expedite the payment; and
- (c) if not, the reasons therefor?

### **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Agriculture is a state subject, however, Government has taken a number of measures to address challenges faced by farmers such as delayed sugarcane payments, limited awareness regarding crop insurance, rising input costs, and gaps in timely availability of fertilizers, seeds and agricultural extension services, in the country including Budaun district of Uttar Pradesh.

In order to expedite Sugarcane Payments the following measures have been taken-

- Central Government fixes Fair and Remunerative Price (FRP) of sugarcane having regard to the factors mentioned in Clause 3(1) of the Sugarcane (Control) Order, 1966.
- ii. Diversion of surplus sugar to production of ethanol led to improved financial conditions of sugar mills which significantly boosts rural farm incomes by creating demand for crops like sugarcane.

As a result of these measures, significant reduction has been seen in cane price arrears. Up to sugar seasons 2023-24, more than 99.9% cane dues have been cleared and in the Sugar Season 2024-25, more than 95% cane dues have been cleared as on 25.11.2025.

Under the Pradhan Mantri Fasal Bima Yojana (PMFBY), extensive awareness campaigns, farmer meetings, and coordination with State Agriculture Departments are undertaken to improve enrolment and ensure farmers understand benefits and claim procedures. Use of Common Service Centres (CSCs), mobile apps and local institutions are being strengthened to enhance outreach.

Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW) assesses the State-wise & month-wise requirement of fertilizers. Based on the assessment made by DA&FW, Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plans. The Government maintains a national-level monitoring system for fertilizer supply to states.

Government is implementing a centrally sponsored Scheme "Support to state extension programmes for extension reforms (ATMA)" scheme to promote decentralized and farmer-friendly extension system in the country The objective of the Scheme is to support State Government's efforts and to make available latest agricultural technologies and good agricultural practices in different thematic areas of agriculture and allied areas to farmers through different extension activities.

\*\*\*\*